

ORISSA HIGH COURT

FILING REPORT AS ON :01/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0000071/2023	MANOJ KUMAR PADHIARY VS DEVANSH ORBIT LTD. LIABILITY PARTNERSHIP	ANUP KUMAR PATTNAIK VS	// (//
2	BLAPL/0012468/2023	DAYA NAIK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	N.T.P.C. /119 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000075/2023
3	BLAPL/0012469/2023	TIKESWAR BHOSAGAR VS STATE OF ODISHA	SHISHIR KUMAR SAMAL VS	AINTHAPALI /281 /2023 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000024/2023
4	BLAPL/0012470/2023	ADITYA@RAJESH BHOI VS STATE OF ODISHA	APURBA DAS VS	BHADRAK TOWN /344 /2023 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000056/2023
5	BLAPL/0012471/2023	MANGALA JANI VS STATE OF ODISHA	BISWA RANJAN DAS VS	PATTAPUR (DIGAPAHANDI) /230 /2022 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE,BERHAMPUR(Ganjam) Spl/0000058/2022
6	BLAPL/0012472/2023	NEHERU PAHAN VS STATE OF ODISHA	MANORANJAN PADHY VS	KHALLIKOTE /531 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0001415/2023
7	BLAPL/0012473/2023	TIPA TRATAKA VS STATE OF ODISHA	S.S.RAY (2) VS	CHANDRAPUR /22 /2023 A.D.J., GUNUPUR(Rayagada) TR/0000059/2023
8	BLAPL/0012474/2023	LALU MALI VS STATE OF ODISHA	S.S.RAY (2) VS	PADMAPUR /83 /2023 A.D.J., GUNUPUR(Rayagada) TR/0000076/2023
9	BLAPL/0012475/2023	NIRAKAR NAIK VS STATE OF ODISHA	SATYABRATA MAHAPATRA VS	MADHUPATNA /21 /2022 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000090/2022
10	BLAPL/0012476/2023	PRAKASH PRADHAN VS STATE OF ODISHA	SATYAJEET ROUT VS	CHOUDWAR /218 /2019 3RD ADDL. DISTRICT JUDGE,CUTTACK(Cuttack) ST/0000319/2019
11	BLAPL/0012477/2023	PAPU @ SUSHANTA DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /191 /2022 J.M.F.C.,BASTA(Baleshwar) CT/0000494/2022

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12	BLAPL/0012478/2023	LINGARAJ PANDA VS STATE OF ODISHA	BHARAT JALLI VS	LINGARAJ P.S. /155 /2023 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000400/2023
13	BLAPL/0012479/2023	NANDA @ KULU DEHURY VS STATE OF ODISHA	SIDHARTHA DAS VS	CHOUDWAR /438 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000744/2023
14	BLAPL/0012480/2023	TURRAM RAMU VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /184 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000161/2023
15	BLAPL/0012481/2023	SANDEEP KUMAR VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BHATILI /225 /2023 S.D.J.M.,BARGARH(Bargarh) CT/0001437/2023
16	BLAPL/0012482/2023	KARAN SINGH RANAWAT VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE SADAR /156 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000049/2023
17	BLAPL/0012483/2023	SUMIT KHORA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	MACHHKUND /98 /2023 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000086/2023
18	BLAPL/0012484/2023	MD. SONU ALAM VS STATE OF ODISHA	SK. ZAFARULLA VS	BARIPADA TOWN /450 /2022 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Mayurbhanj) CT/0001008/2022
19	BLAPL/0012485/2023	ASLAM KHAN @ RAVAHID VS STATE OF ODISHA	SK. ZAFARULLA VS	JHUMPURA /42 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Kendujhar) GR/0000102/2023
20	BLAPL/0012486/2023	SHYAM SUNDAR PATEL VS STATE OF ODISHA	SK. ZAFARULLA VS	LEPHRIPADA /56 /2022 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000056/2022
21	BLAPL/0012487/2023	ASLAM KHAN @ RAVAHID VS STATE OF ODISHA	SK. ZAFARULLA VS	BARIPADA TOWN /450 /2022 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Mayurbhanj) CT/0001008/2022
22	BLAPL/0012488/2023	SUKRA KABASI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /180 /2020 DISTRICT AND SESSIONS JUDGE,MALKANGIRI(Malkangiri) CT/0000101/2022
23	BLAPL/0012489/2023	SUSANTA PRADHAN	SAPAN KUMAR LENKA	Excise Bhubaneswar Station-II /92 /2023

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		VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000522/2023
24	BLAPL/0012490/2023	HAPPY @ MANOJ @ JYOTIRMAYA SWAIN VS STATE OF ODISHA	KAMLESH RATH VS	BOLAGARH P.S. /208 /2023 A.D.J.,BHUBANESWAR(Khordha) TR/0000440/2023
25	BLAPL/0012491/2023	GOPAL SETHA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	CHANDAKA P.S. /169 /2018 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001235/2018
26	BLAPL/0012492/2023	SUBRAT SAMAL VS STATE OF ODISHA	SANJIT MISHRA VS	KHARABEL NAGAR P.S. /259 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000903/2023
27	BLAPL/0012493/2023	SUMANTA KUMAR BHOI @ BANTY VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	LAXMISAGAR P.S. /365 /2023 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000859/2023
28	BLAPL/0012494/2023	RAMA CHANDRA KATHUA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	KHANDAGIRI P.S. /166 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESWAR(Khordha) CT/0000535/2023
29	BLAPL/0012495/2023	JETTENDRA RANA @ JITENDRA RANA @ LAKHI RASACHIDANANDA PADHEE VS STATE OF ODISHA	VS	SAINTALA /130 /2021 A.D.J.,TITILAGARH(Balangir) ST/0000012/2022
30	BLAPL/0012496/2023	SUNIL RAY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NCB BHUBANESWAR /9 /2021 () //
31	BLAPL/0012497/2023	JAGANNATH JANI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KAKIRIGUMMA /102 /2023 () //
32	BLAPL/0012498/2023	BHARAT NAIK VS STATE OF ODISHA	SATYABRATA MAHAPATRA VS	MADHUPATNA /21 /2022 () //
33	BLAPL/0012499/2023	SUBHRAJIT PARIDA @ PINTU VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	PIPLI /13 /2020 () //
34	BLAPL/0012500/2023	RANJIT NAYAK @ CHEIN VS	JYOTIRMAYA SAHOO VS	NAYAGARH /69 /2023 ()

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35	BLAPL/0012501/2023	STATE OF ODISHA GANESH DAS VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /477 /2023 ()
36	BLAPL/0012502/2023	STATE OF ODISHA BINOD KUMAR PANGI VS	SONITA BISWAL VS	// SEMILLIGUDA /97 /2022 ()
37	BLAPL/0012503/2023	STATE OF ODISHA BHUNYAN DIGAL VS	RAJJEET ROY VS	// PHIRINGIA /66 /2023 ()
38	BLAPL/0012504/2023	STATE OF ODISHA PHULABABU CHAUDHURY @ FULLBABU CHAUDHURY VS	URUKMI NARAYAN PATEL VS	// G.R.P.S.,SAMBALPUR /92 /2023 ()
39	BLAPL/0012505/2023	STATE OF ODISHA SURIYAKANTA NAYAK VS	SANTOSH KUMAR MAHANTY VS	// BELLAGUNTHA /373 /2023 ()
40	BLAPL/0012506/2023	STATE OF ODISHA SANJEEV DALAI @ SANJEEB DALAI @ JOGENDRA VS	PRATYUSHA NAIDU VS	// DEOGAON /99 /2023 ()
41	BLAPL/0012507/2023	STATE OF ODISHA SABITRI PUTA VS	LAXMINARAYAN PATEL VS	// KANTAMAL /60 /2016 ()
42	BLAPL/0012508/2023	STATE OF ODISHA KANHU @ KANHU CHARAN PRADHAN VS	SUMITRA MOHANTY VS	// LAXMISAGAR P.S. /365 /2023 ()
43	BLAPL/0012509/2023	STATE OF ODISHA SARBESWAR BARIK VS	AMITAV TRIPATHY VS	// RANPUR /263 /2023 ()
44	BLAPL/0012510/2023	STATE OF ODISHA MILAN NAYAK VS	S.S.RAY (2) VS	// PADMAPUR /83 /2023 ()
45	BLAPL/0012511/2023	STATE OF ODISHA S.K. RAMJAN @ RAMU VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// BINJHARPUR /42 /2018 () //

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46	BLAPL/0012512/2023	DILLIP NAIK VS STATE OF ODISHA	SATYABRATA MAHAPATRA VS	MADHUPATNA /21 /2022 () //
47	BLAPL/0012513/2023	RAMESH CHANDRA BAG VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	JAIPATNA /94 /2022 () //
48	BLAPL/0012514/2023	NAKULA MAHAKUDA @ NAKULA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	NAYAPALLI P.S. /124 /2023 () //
49	BLAPL/0012515/2023	JATURA KUDEI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KESINGA /372 /2023 () //
50	BLAPL/0012516/2023	ALOK KUMAR VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	BALLIGUDA /139 /2023 () //
51	BLAPL/0012517/2023	LAXMAN SHARMA VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	BALLIGUDA /139 /2023 () //
52	BLAPL/0012518/2023	KUNA DAS VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KODALA /486 /2021 () //
53	BLAPL/0012519/2023	CHITRA MAHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MUDANPUR RAMPUR /216 /2023 () //
54	BLAPL/0012520/2023	DAKA DAS VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KODALA /486 /2021 () //
55	BLAPL/0012521/2023	DIBA @ DEBANANDA JENA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	TOMANDO /237 /2023 () //
56	BLAPL/0012522/2023	KUNTI SABAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHAWANIPATNA SADAR /2 /2023 () //
57	BLAPL/0012523/2023	SITAL PRASAD PANDA	PRASANTA KUMAR PANDA	SEMILLIGUDA /95 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0012524/2023	ASHISH PUTEL	RAMAKANTA MISHRA	BOLANGIR TOWN /490 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0012525/2023	PANKAJA PRADHAN	NITYANANDA MOHAPATRA	Excise Rairakhol /128 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0012526/2023	SATYAJIT BEHERA	BIDYALOK MOHAPATRA	Excise District Mobile Cuttack /231 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0012527/2023	SISIRA KUMAR MAHARANA	MANAS KUMAR CHAND	Excise District Mobile Cuttack /209 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0012528/2023	ASHOK MALIK	SANJIB KUMAR BHANJADEO	DHENKANAL SADAR /784 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0012529/2023	DAYANIDHI PRADHAN	GOPAL KRISHNA BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0012530/2023	SANAT KUMAR KANHAR	SANTOSH KUMAR MAHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
65	CMAPL/0000752/2023	ASWINI KUMAR DASH	adv.	//
		VS	VS	()
		REGIONAL MANAGER, HINDUSTAN PETROLEUM CORPn.2 LTD.		//
66	CMP/0001355/2023	VISHWAS TRIPATHI	GOPINATH MISHRA	//
		VS	VS	()
		ADARSH AGRAWAL		//
67	CMP/0001356/2023	JHILI BEHERA	AMARESH TRIPATHY	//
		VS	VS	()
		SUDASTNA BEHERA		//
68	CMP/0001357/2023	BASANTA KUMAR SHOO	BHASKAR CHANDRA PANDA	//
		VS	VS	()

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69	CMP/0001358/2023	UDAYANAYH BEHERA JITARANI MOHANTY VS PRAVATI MOHANTY	TAPAN KUMAR MANDAL VS	// // 0 //
70	CMP/0001359/2023	RAMESH KUMAR BHARAT VS PRADIP KAUR	BYOMOKESH SAHOO VS	// 0 //
71	CMP/0001360/2023	KARMABIRA SAMANTARAY VS ANIRUDHA SAMANTARAY	BIBEKANANDA BHUYAN VS	// 0 //
72	CMP/0001361/2023	SANJAY KUMAR PRADHAN VS SILPANJALI NAYAK	PRAKASH KUMAR MISHRA VS	// 0 //
73	CONTC/0008320/2023	RASHMI RANJAN NAYAK VS ARABINDA KUMAR PADHEE, IAS	PRADEEP KUMAR DAS 1 VS	// 0 //
74	CONTC/0008321/2023	GADADHAR DEHURY VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
75	CONTC/0008322/2023	RABI RAVAN RAO VS S.ASWATHI, I.A.S.	ADV. VS	// 0 //
76	CONTC/0008323/2023	JAGANNATH DAS VS ANU GARG, I.A.S.	ADV. VS	// 0 //
77	CONTC/0008324/2023	PRASANTA KUMAR MEKAP VS S. ASWASTHY, COMMNR. CUM SECY., TO GOVT., SCHOOL AND MASS EDUCATION DEPT.	ADV. VS	// 0 //
78	CONTC/0008325/2023	RANJAN KUMAR MISHRA VS PRIYADARSHI SANGRAM KESHARI KHUNTIA, TAHASHILDAR BHADRAK	ADV. VS	// 0 //
79	CONTC/0008326/2023	SANTOSH BEHERA VS SAMARTHA VERMA, IAS	ADV. VS	// 0 //

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80	CONTC/0008327/2023	JITENDRA KUMAR SAHOO VS ASWATHY S., I.A.S.	SARBESWAR SAHOO VS	// 0 //
81	CONTC/0008328/2023	ARJUNA CHANDRA BARIK VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
82	CONTC/0008329/2023	MANOJ KUMAR PRADHAN VS DR. RAJKISHORE SHARMA, PRINCIPAL SECY., TO GOVT., HEALTH AND FAMILY WELFARE DEPT.	AVIJIT PATNAIK VS	// 0 //
83	CONTC/0008330/2023	KANHU CHARAN NAYAK VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
84	CONTC/0008331/2023	RAMESWAR SAHU VS KUMAR NAGBHUSAN, SPL. L.A.O., BALANGIR	LALIT SAHU VS	// 0 //
85	CONTC/0008332/2023	TRINATH GAUDA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
86	CONTC/0008333/2023	INDIRA PRIYADARSHINI PATTNAIK VS BENUDHAR SABAR, O.A.S.(S)	ADV. VS	// 0 //
87	CONTC/0008334/2023	BHARAT SAHU VS SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PANCHAYATI RAJ DEPT.	ADV. VS	// 0 //
88	CONTC/0008335/2023	SUCHITRA KUMAR PATEL VS SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PANCHAYATI RAJ DEPT.	ADV. VS	// 0 //
89	CONTC/0008336/2023	RUPAK KUMAR PATEL VS SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PANCHAYATI RAJ DEPT.	ADV. VS	// 0 //
90	CONTC/0008337/2023	SMITA BERUKU VS ASHISH KUMAR SINGH, IPS	ADV. VS	// 0 //
91	CONTC/0008338/2023	HARAMANI MOHANTY	NIRA SUNDAR PANDA	//

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		VS	VS	0
92	CONTC/0008339/2023	SURESH KUMAR VASHISTH, I.A.S. DAMAYANTI SWAIN	ADV.	//
		VS	VS	0
93	CONTC/0008340/2023	MANSI NIMBHA, DIRECTOR, ODISHA LIVELIHOOD MISSION, BBSR SOUDAMINI MOHANTY	ADV.	//
		VS	VS	0
94	CONTC/0008341/2023	SURESH KUMAR VASHISTH, I.A.S. BINI SAHU	ADV.	//
		VS	VS	0
95	CONTC/0008342/2023	MANSI NIMBHA, DIRECTOR, ODISHA LIVELIHOOD MISSION, BBSR PRAVAT KUMAR MOHAPATRA	ADV.	//
		VS	VS	0
96	CONTC/0008343/2023	SURESH KUMAR VASHISTH, I.A.S. PADMABATI GURU	ADV.	//
		VS	VS	0
97	CONTC/0008344/2023	MANSI NIMBHA, DIRECTOR, ODISHA LIVELIHOOD MISSION, BBSR PRABHATI KANHAR	ADV.	//
		VS	VS	0
98	CONTC/0008345/2023	MANSI NIMBHA, DIRECTOR, ODISHA LIVELIHOOD MISSION, BBSR SANJAY KUMAR PADHY	ADV.	//
		VS	VS	0
99	CONTC/0008346/2023	G. MATHIVATHANAN, IAS SARAT KUMAR DAS	KAILASH CHANDRA MOHANTY	//
		VS	VS	0
100	CONTC/0008347/2023	STATE OF ODISHA SRIPATI MANDAL	adv.	//
		VS	VS	0
101	CONTC/0008348/2023	ASWATHY S., I.A.S. KALPANA SETHI	ADV.	//
		VS	VS	0
102	CONTC/0008349/2023	PRADEEP KUMAR NAYAK, EXECUTIVE ENGINEER, IRRIGATION DIVISION, JAGATSINGHPUR RAMESH CHANDRA BHATTA	ASWATHY S., I.A.S.	//
		VS	VS	0

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103	CONTC/0008350/2023	SUSHANTA KUMAR PANDA VS ASWATHY S, I.A.S.	ADV. VS	// // 0 //
104	CONTC/0008351/2023	SANTOSH KUMAR ROUTRAY VS ASWATHY S., I.A.S.	ADV. VS	// // 0 //
105	CONTC/0008352/2023	KUBER CHANDRA GOPAL VS ASWATHY S, I.A.S.	ADV. VS	// // 0 //
106	CONTC/0008353/2023	SUDHANSHU BHUSAN JENA VS PRAGYAN PARAMITA PRUSTY, TAHASILDAR, DERABIS MANDAL	adv. VS	// // 0 //
107	CONTC/0008354/2023	BIKASH KUMAR BHUYAN VS SANJAY MALHOTRA, IAS	ADV. VS	// // 0 //
108	CONTC/0008355/2023	ASHOK KUMAR MISHRA VS ARAVIND AGRAWAL, SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// // 0 //
109	CONTC/0008356/2023	LILY SUJATA BAA VS SUNIL KUMAR BANSAL, I.P.S.	ADV. VS	// // 0 //
110	CONTC/0008357/2023	MANASWINI MOHAPATRA VS COMMISSIONER CUM SECRETARY TO GOVT. OF ORISSA, S AND ME DPET	ADV. VS	// // 0 //
111	CONTC/0008358/2023	BASANTA KUMAR DASH VS ANKURA BARIK, DISTRICT EDUCATION OFFICER, BHADRAK	ADV VS	// // 0 //
112	CONTC/0008359/2023	RAMAKANTA SWAIN VS A. AWASTI S., I.A.S	ADV VS	// // 0 //
113	CONTC/0008360/2023	ARJUN MAJHI VS DRUBA CHARAN BEHERA, D.E.O., BALANGIR	ADV. VS	// // 0 //

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114	CONTC/0008361/2023	LALIT KUMAR BAHINIPATI VS ASWATHI S, I.A.S	MRUTYUNJAY PAGAL VS	// 0 //
115	CONTC/0008362/2023	BASANTA KUMAR NANDA VS ASWATHI S., I.A.S.	MRUTYUNJAYA PAGAL VS	// 0 //
116	CONTC/0008363/2023	GIRIJA SANKAR MAHAPATRA VS ASWATHI S, I.A.S	MRUTYUNJAY PAGAL VS	// 0 //
117	CONTC/0008364/2023	DURGA PRASAD SAUMYARANJAN PATTNAIK VS TAPAS BISHI, TAHASILDAR, BEGUNIA	ADV. VS	// 0 //
118	CONTC/0008365/2023	SAKUNTALA NAYAK VS ASWATHI S, I.A.S.	ADV. VS	// 0 //
119	CONTC/0008366/2023	DILLIP KUMAR BISWAL VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
120	CONTC/0008367/2023	RAMESH CHANDRA JENA VS ASWATHY S., I.A.S.	SIDHARTHA SWAIN VS	// 0 //
121	CONTC/0008368/2023	SUNIL KUMAR PAL VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
122	CONTC/0008369/2023	SHAIENDRANATH MAHANTA VS ASWATHY S., I.A.S.	AMIT KUMAR SAA VS	// 0 //
123	CONTC/0008370/2023	RABINARAYAN BISWAL VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
124	CONTC/0008371/2023	JAYANTI BALA SAMAL VS MAHENDRA KUMAR SAHOO, SUB REGISTRAR, DHARMASALA, JAJPUR	ADV VS	// 0 //
125	CONTC/0008372/2023	JOGENDR KUMAR MOHANTA	ADV.	//

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		VS	VS	()
126	CONTC/0008373/2023	ASWATHY S., I.A.S. DURGA PRASAD MOHANTA	ADV.	//
		VS	VS	()
127	CONTC/0008374/2023	ASWATHY S., I.A.S. HIMANSHU KUMAR BARAL	ADV.	//
		VS	VS	()
128	CONTC/0008375/2023	ASWATHY S., I.A.S. SARBESWAR PRADHAN	ADV.	//
		VS	VS	()
129	CONTC/0008376/2023	ASWATHY S., I.A.S. RABINDRANATH PARAMANIK	ADV.	//
		VS	VS	()
130	CONTC/0008377/2023	ASWATHY S., I.A.S. PRADIPTA KISHORE CHAND	ADV.	//
		VS	VS	()
131	CRLA/0001200/2023	CHAUHAN KUNAL MOHEROM, SUB COLLECTOR, BALASORE NIRMAL SAMAL@CHINU SAMAL	ARIJEET MISHRA	KUAKHIA /208 /2018
		VS	VS	SPL.JUDGE,JAJPUR(Jajapur)
132	CRLA/0001201/2023	STATE OF ODISHA SUDHANSU BARIK	SACHIDANANDA PADHEE	Spl/0000155/2018
		VS	VS	KHETRARAJPUR /172 /2023
133	CRLA/0001202/2023	STATE OF ODISHA RAMJEE SURAJ	SUSHANTA KUMAR JOSHI	NAWAPARA /53 /2019
		VS	VS	()
134	CRLA/0001203/2023	STATE OF ODISHA GULAP CHAND SURAJ	SUSHANTA KUMAR JOSHI	//
		VS	VS	NAWAPARA /53 /2019
135	CRLA/0001204/2023	STATE OF ODISHA CHANDAN NAIK	BHABANI SHANKAR DASPARIDA	DASPALLA /162 /2017
		VS	VS	()
136	CRLA/0001205/2023	STATE OF ODISHA BHUBAN MOHAN DASH	DEBABRATA DASH	//
		VS	VS	VIGILANCE PS (BERHAMPUR) /30 /2007
				()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLA/0001206/2023	STATE OF ODISHA(VIG.) SWAPNESWAR NAYAK VS	BIJAY KUMAR BEHERA VS	// BEGUNIA P.S. /149 /2021 ()
138	CRLA/0001207/2023	STATE OF ODISHA GIRISH DEHURY VS	CHITTARANJAN PATTNAIK VS	// DHENKANAL SADAR /505 /2021 ()
139	CRLMA/0000442/2023	STATE OF ODISHA DIPARANI HOTA VS	ADV VS	// / /0 ()
140	CRLMA/0000443/2023	STATE OF ODISHA JYOTSNARANI JENA VS	ADV VS	// KHURDA P.S. /119 /2019 ()
141	CRLMA/0000444/2023	STATE OF ODISHA SOURIYA @ SOURYA RANJAN PARIJA VS	LALIT KUMAR MAHARANA VS	// / /0 ()
142	CRLMA/0000445/2023	STATE OF ODISHA(VIG.) SOURIYA @ SOURYA RANJAN PARIJA VS	LALIT KUMAR MAHARANA VS	// / /0 ()
143	CRLMA/0000446/2023	STATE OF ODISHA(VIG.) RAJU @ RAJESH KUMAR KUMPA VS	ADV VS	// / /0 ()
144	CRLMC/0004891/2023	STATE OF ODISHA SIPU@SIPUN MUKHI VS	RASHMI RANJAN DAS VS	// KEONJHAR TOWN /90 /2018 ()
145	CRLMC/0004892/2023	STATE OF ODISHA SHASMITA BARIK VS	JANAKI KANTA MAHAPATRA VS	// COLLIERY /56 /2023 ()
146	CRLMC/0004893/2023	STATE OF ODISHA ADA @ ADARSHA KUMAR SWAIN VS	SATYA RANJAN MULIA VS	// / /0 ()
147	CRLMC/0004894/2023	STATE OF ODISHA BAUSHAPUTIA KISHORE @ B.P.KISHORE VS	DIPTI RANJAN BHOKTA VS	// SEMILLIGUDA /42 /2008 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0004895/2023	SABITA PANIGRAHI VS SUJATA PATTNAIK	AMULYA RATNA PANDA VS	// ()
149	CRLMC/0004896/2023	TAPAN KUMAR SWAIN@ KALI VS STATE OF ODISHA	BISHNU PRASAD OJHA VS	// ()
150	CRLMC/0004897/2023	PURASTAM SWAIN@PURUSTTOM SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /254 /2022 ()
151	CRLMC/0004898/2023	PABITRA SAHOO VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	// ()
152	CRLMC/0004899/2023	PURUSOTTAM RANA VS STATE OF ODISHA	SATYABRATA PANDA VS	// ()
153	CRLMC/0004900/2023	GANESH SONI VS STATE OF ODISHA	SATYABRATA PANDA VS	// ()
154	CRLMC/0004901/2023	PRADEEP KUMAR JENA VS NANDADULAL SANTARA	SIVA SANKAR CHAINI VS	// ()
155	CRLMC/0004902/2023	RAJU NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// ()
156	CRLMC/0004903/2023	NARAHARI SAHOO VS NATIONAL FERTILISERS LTD.	RAGHUNATH DASMOHAPATRA VS	// ()
157	CRLMC/0004904/2023	BHUBAN NAIK @ BHUBANNI NAIK VS STATE OF ODISHA	PRANAYA SWAIN VS	// ()
158	CRLMC/0004905/2023	SK. QAYAM VS RAZIA TABASUM	BISWARANJAN DALAI VS	// ()
159	CRLMC/0004906/2023	SUNIL MUNDU	DIPT IREKHA NANDA	JHARSUGUDA /383 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0004907/2023	STATE OF ORISSA BIJU @ PRADIPTA KUMAR PATRA	DEBASNAN DAS	// GOBINDAPUR /83 /2022
		VS	VS	()
161	CRLMP/0002137/2023	STATE OF ODISHA KHAGENDRA SAHOO	AJAYA KUMAR ROUT	// / /0
		VS	VS	()
162	CRLMP/0002138/2023	THE SUPERINTENDENT OF POLICE, BALASORE DALI NAIK	MANAS RANJAN BEHERA	// / /0
		VS	VS	()
163	CRLMP/0002139/2023	STATE OF ODISHA SOUBHAGYA RANJAN SAMAL	SURESH KUMAR PANDA	// / /0
		VS	VS	()
164	CRLMP/0002140/2023	STATE OF ODISHA SWARUP DASH	SURESH KUMAR PANDA	// / /0
		VS	VS	()
165	CRLMP/0002141/2023	STATE OF ODISHA MAMINI SAHU	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
166	CRLMP/0002142/2023	STATE OF ODISHA PRASAN KUMAR TERENIA	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
167	CRLMP/0002143/2023	STATE OF ODISHA SANTANU KUMAR PRADHAN	BIKASH KUMAR DASH	// / /0
		VS	VS	()
168	CRLMP/0002144/2023	STATE OF ODISHA ASHOK KUMAR MOHANTY	PRASANTA KUMAR SAHOO	// / /0
		VS	VS	()
169	CRLMP/0002145/2023	STATE OF ODISHA JACHINDRA KUMAR DAS	DEBASNAN DAS	// / /0
		VS	VS	()
170	CRLMP/0002146/2023	STATE OF ODISHA INDRAJIT ROUT	AKASH KUMAR PATTAJOSHI	// KALAMPUR /67 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLREV/0000588/2023	STATE OF ODISHA MANAS RANJAN BISWAL VS	ANUGRAHA NARAYAN SAMANTRAY VS	// //0 ()
172	CRLREV/0000589/2023	STATE OF ODISHA RABINDRA KUMAR SAHOO VS	SAROJ KUMAR DASH VS	// BHUBAN /256 /2022 ()
173	CRLREV/0000590/2023	STATE OF ODISHA JUBER AHMED VS	JNYANANANDA PANDA VS	// KORAPUT TOWN /18 /2020 ()
174	CRLREV/0000591/2023	STATE OF ODISHA TAPOMAYA PATTANAYAK VS	PRATAP CHANDRA MISHRA VS	// MAHILA P.S.(BBSR) /17 /2021 ()
175	MACA/0001051/2023	MITALI MADHUSMITA MALLICK ANUPAMA SAHOO @ SAHU VS	SATYABHUSAN DAS VS	// // ()
176	MACA/0001052/2023	BHAGABATA KESHI AJAY KUMAR MAHALIK VS	B.B.SINGH VS	// // ()
177	MACA/0001053/2023	SHANKARSHAN BEHERA SANJAY KUMAR JENA VS	KAPILA CHARAN NAYAK VS	// // ()
178	MACA/0001054/2023	NARENDRA JENA THE DIVL. MANAGER, NATIONAL INSURANCE CO. LTD VS	IRMANI RANJAN MOHANTY VS	// // ()
179	RFA/0000005/2023	LALDEO PADHAN GOURI SAHOO VS	NIRANJAN PRASAD PATRA VS	// // ()
180	RPFAM/0000366/2023	RAGHUNATH SAHOO SOMANATH MOHAPATRA VS	SAMARENDRA MOHANTY VS	// // ()
181	RPFAM/0000367/2023	HARAPRIYA MOHARANA UPENDRA KUMAR SWAIN VS	BIBHU PRASAD DAS VS	// // ()
		RASMITA SWAIN		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	RPFAM/0000368/2023	DEBABRATA DEBADARSAN PALAI VS SUBHAKANTI PATRA	JAJATI KESHARI KHUNTIA VS	// 0 //
183	RSA/0000461/2023	M/S DHIRAJ CONSTRUCTION AND MARKETING PVT VS BANISHREE PRADHAN	SMASTIK MOHANTY VS	// 0 //
184	RSA/0000462/2023	JAGNYA KALSAI VS HEMANTA KALSAI	PRATYUSH RANJAN PATTNAIK VS	// 0 //
185	RSA/0000463/2023	LEMBU PADHAN VS BAISAKHU SAHU	KIRTAN DANG VS	// 0 //
186	TRP(C)/0000368/2023	JHINARANI MANGARAJ @ BISWAL VS TAPAN KUMAR BISWAL	SANJIT MISHRA VS	// 0 //
187	TRP(C)/0000369/2023	MOUSUMI MOHAPATRA VS SANKET SWAROOP	TUKUNA KUMAR MISHRA VS	// 0 //
188	TRPCRL/0000100/2023	V. CHANDRA SEKHAR RAO VS ARCHANA DORA	DR. BINODA KUMAR MISHRA VS	//0 0 //
189	TRPCRL/0000101/2023	RAJENDRA KUMAR MISHRA VS BISHNUPRIYA MISHRA	PRASANTA KUMAR NANDA VS	//0 0 //
190	WA/0002693/2023	STATE OF ODISHA VS HIRALAL NAIK	BIPLAB MOHANTY,A.G.A VS	// 0 //
191	WA/0002694/2023	STATE OF ODISHA VS SUNIL RANJAN DAS	BIPLAB MOHANTY,A.G.A VS	// 0 //
192	WA/0002695/2023	STATE OF ODISHA VS MAMATA SATAPATHY	TARUN PATNAIK,A.S.C VS	// 0 //
193	WA/0002696/2023	STATE OF ODISHA	TARUN PATNAIK,A.S.C	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WA/0002697/2023	ARUN KUMAR DASH STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
195	WA/0002698/2023	BHASKARA PATEL STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
196	WA/0002699/2023	PARAMANANDA SAMAL DIPTI RANJAN MAHAPATRA@MOHAPATRA	BHOJARAJ SETH	//
		VS	VS	0
197	WA/0002700/2023	B.M., UNITED COMMERCIAL BANK, SURYA NAGAR, BBSR STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
198	WA/0002701/2023	MARKANDA CHARAN NAYAK STATE OF ODISHA	BIPLAB MOHANTY A.G.A	//
		VS	VS	0
199	WA/0002702/2023	SANTOSH KUMAR DAS STATE OF ODISHA	TARUN PATNAIK A.S.C.	//
		VS	VS	0
200	WA/0002703/2023	SURENDRA NATH SENAPATI STATE OF ODISHA	BIPLAB MOHANTY A.G.A.	//
		VS	VS	0
201	WA/0002704/2023	NIRANJAN ARAKHA STATE OF ODISHA	BIPLAB MOHANTY A.G.A	//
		VS	VS	0
202	WA/0002705/2023	GOKUL CHANDRA BEHERA STATE OF ODISHA	BIPLAB MOHANTY A.G.A.	//
		VS	VS	0
203	WA/0002706/2023	SUBASH CHANDRA NAYAK STATE OF ODISHA	SANGRAM JENA,A.G.A	//
		VS	VS	0
204	WA/0002707/2023	ANANTA KUMAR ROUT STATE OF ODISHA	TARUN PATNAIK A.S.C.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WA/0002708/2023	BIBHUTI BHUSAN DAS STATE OF ODISHA VS BHISMARAJ PRADHAN	BIPLAB MOHANTY A.G.A. VS	// // 0 //
206	WA/0002709/2023	UNION OF INDIA VS MADHUSMITA SAMANTA	DIPTI RANJAN BHOKTA, C.G.C. VS	// 0 //
207	WA/0002710/2023	STATE OF ODISHA VS FAKIR CHARAN MOHAPATRA	BIPLAB MOHANTY A.G..A VS	// 0 //
208	WA/0002711/2023	STATE OF ODISHA VS HERMAN LAKRA	BIPLAB MOHANTY A.G.A. VS	// 0 //
209	WA/0002712/2023	STATE OF ODISHA VS BIJAYA KUMAR JENA	BIPLAB MOHANTY A.G.A. VS	// 0 //
210	WA/0002713/2023	STATE OF ODISHA VS BHIMDHAR BEHERA	BIPLAB MOHANTY A.G.A. VS	// 0 //
211	WA/0002714/2023	STATE OF ODISHA VS SUKANTI JENA	TARUN PATNAIK,A.S.C VS	// 0 //
212	WP(C)/0035772/2023	RAKESH PANDA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// 0 //
213	WP(C)/0035773/2023	BLT INTERNATIONAL HOTEL AND RESTAURANT, BHADRAK VS AO, P.N.B., BHADRAK	BHABANI SANKAR MISHRA VS	// 0 //
214	WP(C)/0035774/2023	JYOTI MUNDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
215	WP(C)/0035775/2023	M/S KAMALAKANTA NAYAK, MAYURBHANJ VS THE ADDL. CT AND GST OFFICER, BALASORE	SOUBHAGYA SWAIN VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0035776/2023	JADUMANI HATI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
217	WP(C)/0035777/2023	UTPAL KUMAR ACHARYA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
218	WP(C)/0035778/2023	BASANTA KUMAR MOHANTY VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
219	WP(C)/0035779/2023	LALIT KUMAR SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
220	WP(C)/0035780/2023	CHITTARANJAN MISHRA VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
221	WP(C)/0035781/2023	BISHNUPRIYA PANIGRAHI VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
222	WP(C)/0035782/2023	SABITA BARIK VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
223	WP(C)/0035783/2023	DR. SMITA NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
224	WP(C)/0035784/2023	KAMALAKANTA NAYAK VS THE ADDL. CT AND GST OFFICER, BALASORE	SOUBHAGYA SWAIN VS	// 0 //
225	WP(C)/0035785/2023	PUSPANJALI BINDHANI VS OSSC, BBSR	MALAYA KUMAR MISHRA VS	// 0 //
226	WP(C)/0035786/2023	UMESH KUMAR CHANDHA VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
227	WP(C)/0035787/2023	KARUNAKARA BHUYAN	DHARMENDRA SETHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0035788/2023	JALADHAR BHOI	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0035789/2023	BISHNU PRIYA PANIGRAHI	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0035790/2023	GANDHARBA BHOI	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0035791/2023	TAPAN KUMAR MOHARANA	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0035792/2023	JUTI BEHERA	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0035793/2023	HIMANSU BHUSAN SAHOO	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0035794/2023	RAGHUNATH GOCHHAYAT	LINGARAJ SARANGI	//
		VS	VS	0
		THE TAHASILDAR, BALIANTA		//
235	WP(C)/0035795/2023	PRAFULLA KUMAR PARIDA	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0035796/2023	BIDYADHAR BHOI	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0035797/2023	JOSOBANTA BISWAL	HEMANTA KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
238	WP(C)/0035798/2023	ASKHYA KUMAR SAMAL	SUKANTA KUMAR NAYAK 2	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0035799/2023	STATE OF ODISHA SUKHALAL @ SUKALAL DEBANATH VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// // 0 //
240	WP(C)/0035800/2023	PUSPALATA PATRA VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
241	WP(C)/0035801/2023	BIPASHA ROUT VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
242	WP(C)/0035802/2023	M/S BLS JV/BUDHARAJA MINING AND CONSTRUCTION VS AXIS BANK LTD., AHMEDABAD	ONILITD PABBSR VS	// 0 //
243	WP(C)/0035803/2023	BARSHA PRIYADARSHANI OJHA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
244	WP(C)/0035804/2023	JYOTI BIKASH BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
245	WP(C)/0035805/2023	PRASAN KUMAR SWAIN VS UNION OF INDIA	HEMANTA KUMAR ROUT VS	// 0 //
246	WP(C)/0035806/2023	SUBRAT KUMAR TRIPATHY VS THE STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
247	WP(C)/0035807/2023	SUMEETRAJ MUND VS TAXING OFFICER CUM R.T.O., KALAHANDI	KADAN MOHAMMAD VS	// 0 //
248	WP(C)/0035808/2023	KULDEEP BARIK VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //
249	WP(C)/0035809/2023	SUBRAT KUMAR TRIPATHY VS THE STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0035810/2023	BAIDYANATH SAHOO VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
251	WP(C)/0035811/2023	SHYAMALENDU MOHANTY VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //
252	WP(C)/0035812/2023	RAJIB LOCHAN PATEL VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
253	WP(C)/0035813/2023	MAHENDRA HARICHANDAN VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
254	WP(C)/0035814/2023	SANKHA CHARAN PURTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
255	WP(C)/0035815/2023	MD. BASIR VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
256	WP(C)/0035816/2023	MINATI PRUSTY VS CHAIRMAN, TPCODL, BBSR	KUNAL KUMAR SWAIN VS	// 0 //
257	WP(C)/0035817/2023	SHARAT CHANDRA BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
258	WP(C)/0035818/2023	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
259	WP(C)/0035819/2023	DILIP KUMAR BEHERA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
260	WP(C)/0035820/2023	ARJUN CHANDRA PATRA @ ARJUN PATRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
261	WP(C)/0035821/2023	RASHMI RANJAN CHOUDHURY	KAPILA CHARAN NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0035822/2023	BALUNKI ROUT	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0035823/2023	M/S SEVEN HILLS ESTATE LTD., PURI	SMITA RANJAN PATNAIK	//
		VS	VS	0
		M/S SEVEN HILLS ESTATE FLAT OWNERS ASSOCIATION, PURI		//
264	WP(C)/0035824/2023	ASHOK KUMAR PARIJA	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0035825/2023	MAHESWAR KATRI	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0035826/2023	BALASORE COLLEGE OF NURSING	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0035827/2023	GEETASRI SAMANTA	BIKASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0035828/2023	KALAM INSTITUTE OF ALLIED MEDICAL SCIENCE,	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0035829/2023	GOBINDA CHANDRA TRIPATHY	JITENDRA KUMAR MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0035830/2023	AMULYA KUMAR PARIDA	SUDHANSHU SEKHAR PRATAP	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0035831/2023	DEBABRATA DAS	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0035832/2023	PRATAP KUMAR MALLICK	KRISHNA CHANDRA SAHU	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0035833/2023	STATE OF ODISHA IPSITA MISHRA VS	SAUBHAGYA KUMAR SAMAL VS	// // 0
274	WP(C)/0035834/2023	STATE OF ODISHA SURESH CHANDRA SATPATHY VS	JYOTIRMAY GUPTA VS	// // 0
275	WP(C)/0035835/2023	STATE OF ODISHA RAJESH KUMAR MOHANTY VS	BIBHU PRASAD DAS VS	// // 0
276	WP(C)/0035836/2023	STATE OF ODISHA LINGARAJ NAIK VS	SAUBHAGYA KUMAR SAMAL VS	// // 0
277	WP(C)/0035837/2023	STATE OF ODISHA SURAJ KUMAR VS	BIBHU PRASAD DAS VS	// // 0
278	WP(C)/0035838/2023	STATE OF ODISHA ARJUNA CHANDRA BARIK VS	TUSHAR KANTA NAYAK VS	// // 0
279	WP(C)/0035839/2023	STATE OF ODISHA SAROJINI PATTNAYAK VS	BRAHMANANDA DAS VS	// // 0
280	WP(C)/0035840/2023	REVENUE DIV. COMMISSIONER, CENTRAL DIV., CUTTACK PRAVAT KUMAR PARIDA VS	KAMALA KANTA NAYAK VS	// // 0
281	WP(C)/0035841/2023	STATE OF ODISHA JASMINI SUNA VS	TRILOCHAN NANDA VS	// // 0
282	WP(C)/0035842/2023	STATE OF ODISHA KALPANA MUKHI VS	DURLLABHA RANJAN MISHRA VS	// // 0
283	WP(C)/0035843/2023	STATE OF ODISHA SHAHJAHAN KHAN VS	ASWINI KUMAR DASH VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0035844/2023	LAXMIDHAR SENAPATI VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
285	WP(C)/0035845/2023	CHIEF MANAGER CUM A.O., UCO BANK, SAMBALPUR VS KUNAL PANDA	BHUBHUTI BHUSAN SWAIN VS	// 0 //
286	WP(C)/0035846/2023	KRUPASINDHU JENA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
287	WP(C)/0035847/2023	JAYANTI SETHI VS STATE OF ODISHA	BIJAYA KUMAR PARIDA (2) VS	// 0 //
288	WP(C)/0035848/2023	DR. GOURI SHANKAR DASH VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
289	WP(C)/0035849/2023	CHARANJIT SINGH RAINA VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// 0 //
290	WP(C)/0035850/2023	SUDARSHAN MOHANTA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
291	WP(C)/0035851/2023	M/S SAI SRADHA TELEPRODUCTION PVT. LTD., BBSR VS R.M., INDIAN OVERSEAS BANK, BBSR	BYANESWAR SATPATHY VS	// 0 //
292	WP(C)/0035852/2023	SURENDRA PATRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
293	WP(C)/0035853/2023	GUPTA SAHU VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
294	WP(C)/0035854/2023	BIPRA CHARAN SWAIN VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// 0 //
295	WP(C)/0035855/2023	HELEN BISWASI	SURYAKANTA DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0035856/2023	TANUJ RANJAN MISHRA	KOUSIK ANANDA GURU	//
		VS	VS	0
		TPWODL, SAMBALPUR		//
297	WP(C)/0035857/2023	MANOJ KUMAR MOHAPATRA	NISHAT AFREEN	//
		VS	VS	0
		INDIAN OIL CORPORATION LTD., KHURDA		//
298	WP(C)/0035858/2023	ANUGRAHA NARANGI	SURYAKANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0035859/2023	SAIRAM DAS	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0035860/2023	DAMODAR MISHRA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
301	WP(C)/0035861/2023	SUDHIR DEBNATH	LAMBODAR PRADHAN	//
		VS	VS	0
		THE TAHASILDAR, MAHAKALAPARA		//
302	WP(C)/0035862/2023	GANESWAR JENA	LAMBODAR PRADHAN	//
		VS	VS	0
		THE TAHASILDAR, MAHAKALAPARA		//
303	WP(C)/0035863/2023	TEJBANT SINGH	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0035864/2023	SUBHASIS SWAIN	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0035865/2023	SMRUTIREKHA SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0035866/2023	JAGABANDHU NAIK	BHABARANJAN KAR	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0035867/2023	GOVT. OF ODISHA MAHENDRA BISWAL VS	HEMANTA KUMAR RATSINGH VS	// // 0
308	WP(C)/0035868/2023	STATE OF ODISHA NANDI KISHOR PATEL VS	BHABARANJAN KAR VS	// // 0
309	WP(C)/0035869/2023	GOVT. OF ODISHA ALEKH KUMAR MAHALIK VS	PITAMBAR PANDA VS	// // 0
310	WP(C)/0035870/2023	STATE OF ODISHA JANMAJAYA PANDEY VS	BHABARANJAN KAR VS	// // 0
311	WP(C)/0035871/2023	GOVT. OF ODISHA TABASUM KAMAL VS	DURGA PRASAD JENA VS	// // 0
312	WP(C)/0035872/2023	STATE OF ODISHA BIMBADHAR TANTY VS	BHABARANJAN KAR VS	// // 0
313	WP(C)/0035873/2023	GOVT. OF ODISHA REGULATED MARKET COMMITTEE, KORAPUT VS	DEEPALI MAHAPATRA VS	// // 0
314	WP(C)/0035874/2023	STATE OF ODISHA NITYANANDA PATEL VS	BHABARANJAN KAR VS	// // 0
315	WP(C)/0035875/2023	GOVT. OF ODISHA BUDHADEV NAIK VS	BHABARANJAN KAR VS	// // 0
316	WP(C)/0035876/2023	GOVT. OF ODISHA LOKESWAR MISHRA VS	BHABARANJAN KAR VS	// // 0
317	WP(C)/0035877/2023	GOVT. OF ODISHA LAXMAN PATRA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0035878/2023	GOKULANANDA PATEL VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
319	WP(C)/0035879/2023	RUSHIKESH PATEL VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
320	WP(C)/0035880/2023	BISWAMBAR PATEL VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
321	WP(C)/0035881/2023	HALADHAR NAIK VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
322	WP(C)/0035882/2023	SUKRAMANI PATEL VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
323	WP(C)/0035883/2023	HEMANT NAIK VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
324	WP(C)/0035884/2023	RAJKUMAR NAIK VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
325	WP(C)/0035885/2023	KASHINATH PANDEY VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
326	WP(C)/0035886/2023	BASANTA KUMAR CHOUDHURY VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
327	WP(C)/0035887/2023	SANJUKTA ACHARYA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
328	WP(C)/0035888/2023	JOGESWAR BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
329	WP(C)/0035889/2023	RADHAKRISHNA SEVA EDUCATION AND CHARITABLE TRUST VS STATE OF ODISHA	BHABARANJAN KAR VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0035890/2023	THE PRINCIPAL CHIEF COMMNR. OF INCOME TAX, BBSR ARJUN KUMAR BEHERA @ ARJUN CHARAN BEHERA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
331	WP(C)/0035891/2023	STATE OF ODISHA DR. NIRANJAN NAYAK	SANTOSH KUMAR PATTANAİK	//
		VS	VS	0
332	WP(C)/0035892/2023	STATE OF ODISHA RATIKANTA SAHOO	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
333	WP(C)/0035893/2023	STATE OF ODISHA SHIBA PRASAD NAYAK	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
334	WP(C)/0035894/2023	STATE OF ODISHA SHYAM GOCHHAYAT	PADMANAVA JENA	//
		VS	VS	0
335	WP(C)/0035895/2023	STATE OF ODISHA KHIROD CH. SAHOO	PADMANAVA JENA	//
		VS	VS	0
336	WP(C)/0035896/2023	STATE OF ODISHA SHANTILATA PANIGRAHI	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
337	WP(C)/0035897/2023	STATE OF ODISHA M/S. DEEPAK STEEL AND POWER LTD. KENDUJHARKESHAB CHANDRA KAR		//
		VS	VS	0
338	WP(C)/0035898/2023	STATE OF ODISHA SACHIDANANDA SAMANTARAY	MANAS KUMAR CHAND	//
		VS	VS	0
339	WP(C)/0035899/2023	STATE OF ODISHA ROHITA KUMAR PANDEY	SUDHIR KUMAR MALLICK	//
		VS	VS	0
340	WP(C)/0035900/2023	THE STATE OF ODISHA BIJUPATNAİK P.B.B.SC NURSING TRAINING COLLEGE, BALASORA	PRASANTA KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0035901/2023	STATE OF ODISHA REENA MURMU VS	ALOK KUMAR PANDA VS	// // ()
342	WP(C)/0035902/2023	STATE OF ODISHA KALPANA PANDEY VS	SUDHIR KUMAR MALLICK VS	// // ()
343	WP(C)/0035903/2023	THE STATE OF ODISHA BRILLIANT GNM NURSING SCHOOL, KEONJHAR VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
344	WP(C)/0035904/2023	STATE OF ODISHA ASHOK KHOSLA VS	SUBHASREE MOHANTY VS	// // ()
345	WP(C)/0035905/2023	STATE OF ODISHA SWADHIN BHARAT JENA VS	BAIDHAR SAHOO VS	// // ()
346	WP(C)/0035906/2023	REGISTRAR COOPERATIVE SOCIETIES, BBSR RAMA CHANDRA SWAIN VS	PRAMOD KUMAR ROUT VS	// // ()
347	WP(C)/0035907/2023	MANAGER OF CANARA BANK, CUTTACK SARASWATI SISHU MANDIR, JAGATPUR, CUTTACK VS	CHITRASEN PARIDA VS	// // ()
348	WP(C)/0035908/2023	PRINCIPAL COMMISSIONER OF INCOME TAX, BBSR I DOBAL SERVICE COOPERATIVE SOCIETY LTD. BHADRAK	SAHOO VS	// // ()
349	WP(C)/0035909/2023	STATE OF ODISHA BARSHA PRIYADARSHINI MALIK VS	PRAMOD KUMAR ROUT VS	// // ()
350	WP(C)/0035910/2023	STATE OF ODISHA AJIT SINGH RAINA VS	ASWINI KUMAR DASH VS	// // ()
351	WP(C)/0035911/2023	STATE OF ODISHA SIMANCHAL JENA VS	ASHOK DAS VS	// // ()
		THE GOVT. OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0035912/2023	SUSANTA KUMAR NAYAK VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
353	WP(C)/0035913/2023	BASANTA KUSUM VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
354	WP(C)/0035914/2023	BHARATI PATTANAİK VS STATE OF ODISHA	ANUP KUMAR PATTNAİK VS	// 0 //
355	WP(C)/0035915/2023	HARIKRISHNA PATI VS STATE OF ODISHA	ARUN KUMAR ROUT VS	// 0 //
356	WP(C)/0035916/2023	SITANGSHU SEKHAR PANIGRAHI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
357	WP(C)/0035917/2023	BRUNDABAN BARAL VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
358	WP(C)/0035918/2023	PARSURAM DASH VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
359	WP(C)/0035919/2023	RANJITA MALLICK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
360	WP(C)/0035920/2023	LAXMIPRIYA RATH VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
361	WP(C)/0035921/2023	JEYPORE COLLEGE OF NURSING VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
362	WP(C)/0035922/2023	DEEPANJALI MISHRA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
363	WP(C)/0035923/2023	SASMITA DAS	SISIR KUMAR PATNAİK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0035924/2023	SHRADHA SASWATI MOHANTY	ROHIT RANJAN RAY	//
		VS	VS	0
		UNION OF INDIA		//
365	WP(C)/0035925/2023	PRATAP CHANDRA JENA	LALIT KUMAR MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0035926/2023	RABINDRA KUMAR MISHRA	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0035927/2023	BISWAKALYANI PARIJA	LALIT KUMAR MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0035928/2023	AKSHAYA KUMAR ROUT	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0035929/2023	BIRA KISHORE JENA	PABITRA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0035930/2023	SRINIBASH MISHRA	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0035931/2023	ALEKHA CHANDRA ROUT	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0035932/2023	JATINDRA NATH KAR	KARUNAKAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0035933/2023	RAJAKISHORE MUNDI	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0035934/2023	DHABALESWAR INSTITUTE OF NURSING, CUTTACKSRINIBASH SATAPATHY		//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0035935/2023	THE STATE OF ODISHA DHABALESWAR INSTITUTE OF PHARMACY, CUTTACK	SRINIBASH SATAPATHY	//
		VS	VS	0
376	WP(C)/0035936/2023	THE STATE OF ODISHA AKHAYA KUMAR JENA	SURYAKANTA DASH	//
		VS	VS	0
377	WP(C)/0035937/2023	STATE OF ODISHA PRASANTA KUMAR JENA	RAJALAXMI DASH	//
		VS	VS	0
378	WP(C)/0035938/2023	STATE OF ODISHA SAMBHUNATH DASH	DIPTIRANJAN MOHAPATRA	//
		VS	VS	0
379	WP(C)/0035939/2023	STATE INFORMATION COMMISSIONER, ODISHA AJIT KUMAR NAYAK	DIPTIRANJAN MOHAPATRA	//
		VS	VS	0
380	WP(C)/0035940/2023	STATE OF ODISHA SUNIL KUMAR SAHU	BEDA PRAKASH PANDA	//
		VS	VS	0
381	WP(C)/0035941/2023	STATE OF ODISHA NILAM KUMAR SWAIN	SUDHIR KUMAR MALLICK	//
		VS	VS	0
382	WP(C)/0035942/2023	THE I.G. OF REGISTRATION, CUTTACK SUNIL KUMAR SAHU	BEDA PRAKASH PANDA	//
		VS	VS	0
383	WP(C)/0035943/2023	STATE OF ODISHA SUNIL KUMAR SAHU	BEDA PRAKASH PANDA	//
		VS	VS	0
384	WP(C)/0035944/2023	STATE OF ODISHA HIMANSU SEKHAR SINGH BHOI	KUNAL KUMAR SWAIN	//
		VS	VS	0
385	WP(C)/0035945/2023	STATE OF ODISHA SUNIL KUMAR SAHU	BEDA PRAKASH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0035946/2023	SUNIL KUMAR SAHU VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
387	WP(C)/0035947/2023	SUNIL KUMAR SAHU VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
388	WP(C)/0035948/2023	SRIBACHA BISWAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
389	WP(C)/0035949/2023	KARUNAKAR BEHERA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
390	WP(C)/0035950/2023	SARAT CHANDRA DASH VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
391	WP(C)/0035951/2023	SARAT CHANDRA DASH VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
392	WP(C)/0035952/2023	BINOD BIHARI MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
393	WP(C)/0035953/2023	BINAY KUMAR DASH VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
394	WP(C)/0035954/2023	PRATAP KESHARI DASH VS COMMNR. CONSOLIDATION AND SETTLEMENT, BBSR	SUBRATA MISHRA VS	// 0 //
395	WP(C)/0035955/2023	BISWAJIT MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
396	WP(C)/0035956/2023	M/S CLEAN N CLEAN, BBSR VS THE DIRECTOR GENERAL, CIPET, CHENNAI	GOUTAM CHARAN ROUT VS	// 0 //
397	WP(C)/0035957/2023	COLLEGE OF B.SC NURSING TRAINING, BARIPADA	PRAFULLA KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	WP(C)/0035958/2023	STATE OF ODISHA DHANANJAY DAS	PURNA CHANDRA MOHARANA	//
		VS	VS	()
399	WP(C)/0035959/2023	STATE OF ODISHA BULBUL PANDA	MD. RIAZ	//
		VS	VS	()
400	WP(C)/0035960/2023	R.M., HDFC BANK, BBSR BULBUL PANDA	MD. RIAZ	//
		VS	VS	()
401	WP(C)/0035961/2023	R.M., HDFC BANK, BBSR DEBABRATA SATPATHY	DURGESH NARAYAN RATH	//
		VS	VS	()
402	WPCRL/0000144/2023	STATE OF ODISHA KABITA MAHALIK	SURENDRA PRASAD BARIK	//
		VS	VS	/ /0
403	ABLAPL/0012648/2023	STATE OF ODISHA URALATA SWAIN	BYOMAKESH TRIPATHY	//
		VS	VS	/ /0
404	ABLAPL/0012649/2023	STATE OF ODISHA SIBU SAMAL @ SHIBA SAMAL	SAROJ KUMAR ROUTRAY	//
		VS	VS	()
405	ABLAPL/0012650/2023	STATE OF ODISHA BIBEKANANDA MISHRA	ASIT KUMAR OTTA	//
		VS	VS	()
406	ABLAPL/0012651/2023	STATE OF ODISHA SUSEN MAJHI	SURESH CHANDRA PRADHAN	//
		VS	VS	/ /0
407	ABLAPL/0012652/2023	STATE OF ODISHA RAMA CHANDRA BEHERA	PRANAB RANJAN CHHATOI	//
		VS	VS	/ /0
408	ABLAPL/0012653/2023	STATE OF ODISHA ABANI KUMAR DALAI	SOUBHAGYA KUMAR DASH	//
		VS	VS	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0012654/2023	STATE OF ODISHA DILLIP KUMAR MAHANANDA VS	JAGABANDHU SAHU VS	// GAISILET /101 /2023 S.D.J.M.,PADAMPUR(Bargarh)
410	ABLAPL/0012655/2023	STATE OF ODISHA BALAKRUSHNA PANIGRAHI VS	S.S.RAY (2) VS	GR/0000618/2023 MUNIGUDA /83 /2021 ()
411	ABLAPL/0012656/2023	STATE OF ODISHA AKSHAYA KUMAR BHOI VS	ALOK KUMAR KAR VS	// DHAULI PS /188 /2023 ()
412	ABLAPL/0012657/2023	STATE OF ODISHA SARAT BEHERA VS	BIBHU PRASAD DAS VS	// GRAM GANJAM /291 /2023 ()
413	ABLAPL/0012658/2023	STATE OF ODISHA DURGA PRASAD DALAI VS	BYOMAKESH TRIPATHY VS	// / /0 ()
414	ABLAPL/0012659/2023	STATE OF ODISHA RAMA CHANDRA BARIK VS	PRAMOD KUMAR JENA VS	// / /0 J.M.F.C.,BASTA(Baleshwar)
415	ABLAPL/0012660/2023	STATE OF ODISHA RAHEMAT KHAN VS	PRAMOD KUMAR JENA VS	ICC/0000417/2014 BASTA /295 /2023 ()
416	ABLAPL/0012661/2023	STATE OF ODISHA CHANDAN KUMAR MALLICK VS	RAMESH CHANDRA MAHARANA VS	// JAGATPUR /65 /2023 ()
417	ABLAPL/0012662/2023	STATE OF ODISHA PRAMOD KUMAR BOXI VS	SANGRAMJEET SENAPATI VS	// NIMAKHANDI /303 /2023 J.M.F.C.(RURAL),BERHAMPUR(Ganjam)
418	ABLAPL/0012663/2023	STATE OF ODISHA CHANDAN KUMAR SAHU @ CHANDAN SAHU VS	RAMESH KUMAR SAHU VS	GR/0001575/2023 REAMAL /322 /2023 ()
419	ABLAPL/0012664/2023	STATE OF ODISHA RANJAN KANDI @ GALUA VS	ALOK KUMAR KAR VS	// DHAULI PS /189 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0012665/2023	SUBODH SAMAL VS STATE OF ODISHA	JASHOBANTA DASH VS	KHUNTUNI /210 /2023 () //
421	ABLAPL/0012666/2023	JOGADHYAN MAJHI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KHARIAR /274 /2023 () //
422	ABLAPL/0012667/2023	MITHUN KUMAR SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 S.D.J.M.,BIRAMA HARAJPUR(Sonepur) ICC/0000007/2007
423	ABLAPL/0012668/2023	RAJLAXMI MAHAPATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
424	ABLAPL/0012669/2023	JHARU NAIK VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	ANGUL SADAR PS /32 /2022 A.D.J.,ANGUL(Anugul) CT/0000113/2023
425	ABLAPL/0012670/2023	SURYAKANTA MAHARANA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	DHENKANAL TOWN /724 /2023 () //
426	ABLAPL/0012671/2023	JITU @ JITENDRA MOHARANA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /194 /2023 () //
427	ABLAPL/0012672/2023	JITU @ JITENDRA MOHARANA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /193 /2023 () //
428	ABLAPL/0012673/2023	PRASHANNA KUMAR MOHANTA @ SANU VS STATE OF ODISHA	KULDEEP MOHANTY VS	JASHIPUR /288 /2023 () //
429	ABLAPL/0012674/2023	MD. SONU VS STATE OF ODISHA	SAMBIT BISWAL VS	PARADEEP LOCK /409 /2023 () //
430	ABLAPL/0012675/2023	BISNU PADA DAS @ BISHNTU DAS VS STATE OF ODISHA	GYANA RANJAN DHAL VS	AUL /365 /2023 () //
431	ABLAPL/0012676/2023	SABAN NAG	TUKUNA KUMAR MISHRA	KORAPUT TOWN /265 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :01/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0012677/2023	STATE OF ODISHA RADHU MALLICK	DEEPAK RANJAN PARIDA	// KENDRAPARA SADAR /771 /2023
		VS	VS	()
433	ABLAPL/0012678/2023	STATE OF ODISHA SATYA PRASAD SWAIN	BYOMAKESH TRIPATHY	// MAHILA P.S.(BBSR) /164 /2023
		VS	VS	()
434	ABLAPL/0012679/2023	STATE OF ODISHA RADHARANI BEHERA	MANAS KUMAR CHAND	// SAHID NAGAR P.S. /404 /2023
		VS	VS	()
435	ABLAPL/0012680/2023	STATE OF ODISHA PRATAP CHANDRA BALIARSINGH	MANAS KUMAR CHAND	// JANKIA P.S. /312 /2023
		VS	VS	()
436	ABLAPL/0012681/2023	STATE OF ODISHA ATULYA@ ATUL GADANAYAK	ASUTOSH TRIPATHY	// ANGUL SADAR PS /590 /2023
		VS	VS	()
437	ABLAPL/0012682/2023	STATE OF ODISHA DATARAM	JYOTIRMAYA SAHOO	// ADVA /71 /2022
		VS	VS	()
438	ABLAPL/0012683/2023	STATE OF ODISHA ARJUN JANI	JYOTIRMAYA SAHOO	// KHALLIKOTE /737 /2023
		VS	VS	()
439	ABLAPL/0012684/2023	STATE OF ODISHA ISWAR SAHOO	JYOTIRMAYA SAHOO	// TANGI (KHURDA) /716 /2023
		VS	VS	()
440	ABLAPL/0012685/2023	STATE OF ODISHA ARABINDA PRADHAN	PRANAB RANJAN CHHATOI	// BANKI /378 /2023
		VS	VS	()
441	ABLAPL/0012686/2023	STATE OF ODISHA GANGADHAR SAHU	ABHILASH MISHRA	// LACHHIPUR /59 /2023
		VS	VS	()
442	ABLAPL/0012687/2023	STATE OF ODISHA ANITA BEHERA	PRAVASH CHANDRA JENA	// DHAMNAGAR /53 /2021
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :01/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0012688/2023	STATE OF ODISHA BIKASH CHANDRA PATNAIK VS	BIJAYA NANDA DASH VS	// KUMBHARAPARA /217 /2012 ()
444	ABLAPL/0012689/2023	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	UMA CHARAN MISHRA VS	// CHANDAHANDI /128 /2023 ()
445	ABLAPL/0012690/2023	STATE OF ODISHA DEEPAK @ DIPAK KUMAR DASH VS	AMITAV TRIPATHY VS	// JANKIA P.S. /381 /2023 ()
446	ABLAPL/0012691/2023	STATE OF ODISHA ABHIMANYU SAHOO VS	SUSANTA KUMAR NAYAK VS	// / /0 ()
447	ABLAPL/0012692/2023	STATE OF ODISHA SAMS SUFIYAN AHMAD VS	ANUP UDAYA SENAPATI VS	// AIR FIELD P.S. /182 /2023 ()
448	ABLAPL/0012693/2023	STATE OF ODISHA BIKASH CHANDRA PADHI VS	BIBHUTI BHUSAN NANDA VS	// JAGATPUR /534 /2023 ()
449	ABLAPL/0012694/2023	STATE OF ODISHA PRAHALAD BHOL VS	KABIRAJ PRADHAN VS	// JANKIA P.S. /367 /2023 ()
450	ABLAPL/0012695/2023	STATE OF ODISHA RABIN SAMANTARAY VS	RABINDRA NATH PANDA VS	// BARANGA /395 /2023 ()
451	ABLAPL/0012696/2023	STATE OF ODISHA PRUTHIRAJ NAYAK VS	CHEERA RANJAN SATAPATHY VS	// CHANDRABHAGA MARINE /27 /2023 ()
452	ABLAPL/0012697/2023	STATE OF ODISHA BANTI @ SANDHA @ JASOBANTA ROUT VS	CHEERA RANJAN SATAPATHY VS	// TIGIRIA /204 /2023 ()
453	ABLAPL/0012698/2023	STATE OF ODISHA ANJALI MAJHI VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// BANKI /185 /2015 () //

ORISSA HIGH COURT**FILING REPORT AS ON :01/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0012699/2023	ANJAN @ ARJUN BEHERA VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	N.T.P.C. /84 /2023 () //
455	ABLAPL/0012700/2023	PINTU MALLICK VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	TANGI /190 /2023 () //
456	ABLAPL/0012701/2023	KOUSHALYA PALEI VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	NAYAKOT /88 /2023 () //
457	ABLAPL/0012702/2023	JYOTSNAMAYEE CHAMPATI VS STATE OF ODISHA(VIG.)	SUBASH MANSINGH VS	BHUBANESWAR VIGILANCE /29 /2023 () //
458	ABLAPL/0012703/2023	RAJAT KUMAR ROUT @ HAPPY VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BANKI /385 /2023 () //
459	ABLAPL/0012704/2023	ASUTOSH @ ANU MALLICK VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	CUTTACK SADAR /605 /2023 () //
460	ABLAPL/0012705/2023	PRASANTA DALBEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /285 /2023 () //
461	ABLAPL/0012706/2023	BULU @ GADADHAR MARTHA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /399 /2023 () //
462	ABLAPL/0012707/2023	FELIS @ PHELISH NAYAK VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MOHANA /103 /2019 () //
463	ABLAPL/0012708/2023	ABINASH BEHERA VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	BARIPADA TOWN /404 /2023 () //
464	ABLAPL/0012709/2023	ANITA BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	DHAMNAGAR /431 /2022 () //
465	ABLAPL/0012710/2023	LINGARAJ PARIDA	JAYADEBA BEHERA	NUAGAON /76 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :01/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
466	ABLAPL/0012711/2023	VS STATE OF ODISHA KABIRAJA CHHATAI @ PHAPANDI	VS BISWA KUMAR MISHRA	() // Forest Aska Range /52 /2009
467	ABLAPL/0012712/2023	VS STATE OF ODISHA SARAT SAHOO	VS MAHIMANANDA SWAIN	() // MAHILA P.S.(BBSR) /158 /2023
468	ABLAPL/0012713/2023	VS STATE OF ODISHA PRAMOD JENA	VS SANJIB KUMAR BHANJADEO	() // KHURDA SADAR /291 /2023
469	ABLAPL/0012714/2023	VS STATE OF ODISHA SUMANTA PALTASINGH	VS SANJIB KUMAR BHANJADEO	() // KHURDA SADAR /292 /2023
		VS STATE OF ODISHA	VS	() //

ORISSA HIGH COURT

MISC CASES FILED on :01/11/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	21/2023 ELPET/6/2019	DEBASHISH SAMANTARAY-MP	M/S.MILAN KANUNGO
2	88/2023 CRLMA/442/2023	DIPARANI HOTA-MP	ADV
3	88/2023 TRPCRL/100/2023	V. CHANDRA SEKHAR RAO-MP	DR. BINODA KUMAR MISHRA
4	89/2023 TRPCRL/101/2023	RAJENDRA KUMAR MISHRA-MP	PRASANTA KUMAR NANDA
5	89/2023 CRLMA/444/2023	SOURJYA @ SOURYA RANJAN PARIJA-MP	LALIT KUMAR MAHARANA
6	90/2023 CRLMA/445/2023	SOURJYA @ SOURYA RANJAN PARIJA-MP	LALIT KUMAR MAHARANA
7	319/2023 CRLMP/2048/2023	M/S. SMS ASIA PRIVATE LTD., SUNDARGARH-MP	SUBHAM SHARMA
8	380/2023 TRP(C)/368/2023	JHINARANI MANGARAJ @ BISWAL-MP	SANJIT MISHRA
9	381/2023 TRP(C)/369/2023	MOUSUMI MOHAPATRA-MP	TUKUNA KUMAR MISHRA
10	437/2023 RVWPET/68/2022	BABAJI CHARAN MOHAPATRA-MP	BAIJAYANTI MOHANTY
11	438/2023 RVWPET/68/2022	BABAJI CHARAN MOHAPATRA-MP	BAIJAYANTI MOHANTY
12	439/2023 RVWPET/68/2022	BABAJI CHARAN MOHAPATRA-MP	BAIJAYANTI MOHANTY
13	445/2023 CONTC/5643/2020	GOBINDA CHANDRA BAL-MP	SARITA PANDA
14	446/2023 CONTC/3713/2021	DR.PRANATI SATAPATHY-MP	
15	447/2023 CONTC/511/2017	SUPRIYA NAIK-MP	
16	454/2023 RPFAM/366/2023	SOMANATH MOHAPATRA-MP	SAMARENDRA MOHANTY
17	455/2023 RPFAM/367/2023	UPENDRA KUMAR SWAIN-MP	BIBHU PRASAD DAS
18	456/2023 RPFAM/368/2023	DEBABRATA DEBADARSAN PALAI-MP	JAJATI KESHARI KHUNTIA
19	802/2023 CRLREV/588/2023	MANAS RANJAN BISWAL-MP	ANUGRAHA NARAYAN SAMANTRAY
20	803/2023 CRLREV/386/2023	ASUTOSHA BEHERA-MP	BIDYADHAR MANSINGA
21	804/2023 CRLREV/591/2023	TAPOMAYA PATTANAYAK-MP	PRATAP CHANDRA MISHRA
22	883/2023 FAO/101/2023	TARABATI MAJHI-MP	DEBASISH PATNAIK
23	884/2023 FAO/419/2023	P.RAKESH@HAPPY-MP	AMIT PRASAD BOSE
24	885/2023 FAO/161/2023	LEGAL MANAGER. M/S. CHOLA MS GENERAL INSURANCE, P.O.UNITA.-MP	
25	1257/2023 RSA/79/2012	MITHILA BHOI-MP	M/S.T.R.MEHER
26	1258/2023	RAMA CHANDRA BARAL-MP	AJIT KUMAR TRIPATHY

27	RSA/321/2022 1259/2023	LEMBU PADHAN-MP	KIRTAN DANG
28	RSA/463/2023 1295/2023	VISHWAS TRIPATHI-MP	GOPINATH MISHRA
29	CMP/1355/2023 1296/2023	JHILI BEHERA-MP	AMARESH TRIPATHY
30	CMP/1356/2023 1297/2023	BASANTA KUMAR SHOO-MP	BHASKAR CHANDRA PANDA
31	CMP/1357/2023 1298/2023	JITARANI MOHANTY-MP	TAPAN KUMAR MANDAL
32	CMP/1358/2023 1299/2023	RAMESH KUMAR BHARAT-MP	BYOMOKESH SAHOO
33	CMP/1359/2023 1300/2023	KARMABIRA SAMANTARAY-MP	BIBEKANANDA BHUYAN
34	CMP/1360/2023 1438/2023	PURNA CHANDRA DAS-MP	SANGRAM KUMAR DAS
35	BLAPL/848/2023 1439/2023	KUNA KHAN @ KUNA PATHAN @ SK AZAD-MP	
36	BLAPL/11225/2023 1440/2023	ANIL KUMAR KHILLAR-MP	
37	BLAPL/13070/2022 1441/2023	BIMAL ROUL @ BHIM-MP	RAJJEET ROY
38	BLAPL/12065/2023 1442/2023	BIMAL ROUL @ BHIM-MP	RAJJEET ROY
39	BLAPL/12065/2023 1878/2023	M/S. TATA AIG G.I.CO. LTD.-MP	MR.GAUTAM MISRA,JYOTI RANJAN DEO
40	MACA/627/2023 1879/2023	THE MANAGER, LEGAL, M/S.SHRIRAM GENERAL INSURANCE COMPANY LTD.-MP	
41	MACA/951/2023 1880/2023	MANAGER, LEGAL, M/S. SHRIRAM GENERAL INSURANCE COMPANY LTD.-MP	
42	MACA/952/2023 1881/2023	SR. D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
43	MACA/969/2023 1882/2023	M/S. ORIENTAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
44	MACA/754/2023 1883/2023	ANUPAMA SAHOO @ SAHU-MP	SATYABHUSAN DAS
45	MACA/1051/2023 1884/2023	AJAY KUMAR MAHALIK-MP	B.B.SINGH
46	MACA/1052/2023 1885/2023	THE DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.-MP	IRMANI RANJAN MOHANTY
47	MACA/1054/2023 1886/2023	ORIENTAL INSURANCE CO. LTD.-MP	G.P DUTTA
48	MACA/796/2023 1887/2023	ORIENTAL INSURANCE CO. LTD.-MP	G.P DUTTA
49	MACA/796/2023 1888/2023	D.M., BHUBANESWAR BRANCH, TATA AIG GENERAL INSURANCE CO.LTD.-MP	
50	MACA/817/2023 1889/2023	BRANCH MANAGER, NATIONAL INSURANCE CO. LTD.-MP	G.P.DUTTA
51	MACA/133/2022 2207/2023	SHANTI SAMAL-MP	
52	ABLAPL/12134/2023 2208/2023	TAPAN KUMAR ROUT-MP	
53	ABLAPL/9432/2023 2209/2023	NEHA SHARMA-MP	
54	ABLAPL/11990/2023 2210/2023	PRAFULLA KUMAR MOHANTA-MP	
55	ABLAPL/12213/2023 2211/2023	PRAVAKAR MOHANTA-MP	
56	ABLAPL/12221/2023 2212/2023	DEEPAK KUMAR GOUDA @ DEPAK GOUDA-MP	SOUBHAGYA KUMAR DASH
57	ABLAPL/3793/2022 2213/2023	MAKARU BUDEK-MP	
	ABLAPL/8929/2023		

58	2214/2023 ABLAPL/9344/2023	DILIP MAJHI-MP	
59	2215/2023 ABLAPL/9345/2023	BHUBANE MAJHI-MP	
60	2216/2023 ABLAPL/11773/2023	ULJHAN MANGARAJ-MP	
61	2217/2023 ABLAPL/10395/2023	DASARATHI PRADHAN-MP	
62	2218/2023 ABLAPL/11785/2023	KANHU @ KANHA BARIK-MP	
63	2219/2023 ABLAPL/9892/2023	CHANDAN PRADHAN-MP	
64	2220/2023 ABLAPL/9557/2023	AKASH BAGH-MP	
65	2221/2023 ABLAPL/7660/2023	SURENDRA KUMAR SAHU-MP	
66	2222/2023 ABLAPL/11680/2023	SHUKADEV BISWAL-MP	
67	2223/2023 ABLAPL/12102/2023	SASNEHA KUMAR SAHU-MP	
68	2224/2023 ABLAPL/11746/2023	CHANDAN SWAIN-MP	
69	2225/2023 ABLAPL/12235/2023	ANNAPURNA DAS-MP	
70	2226/2023 ABLAPL/5622/2023	SASMITA DHAL-MP	
71	2227/2023 ABLAPL/11282/2023	SOHEB KHAN-MP	
72	2228/2023 ABLAPL/16586/2022	DINESH SAHU-MP	
73	2229/2023 ABLAPL/9893/2023	MANAS DEHURI-MP	PRANAB KUMAR PRUSTY
74	2230/2023 ABLAPL/10610/2023	GELHI @ MRUTYUNJAY NAYAK-MP	
75	2231/2023 ABLAPL/10802/2023	KANAKA LATA PRADHAN-MP	SATYA NARAYAN MISHRA (4)
76	2232/2023 ABLAPL/8153/2021	LAXMIDHAR SAHOO-MP	
77	2233/2023 ABLAPL/3155/2021	SANDIP KUMAR BHATTA-MP	
78	2234/2023 ABLAPL/11594/2023	ARUN KUMAR PRADHAN-MP	
79	2235/2023 ABLAPL/10167/2023	KARTIKA MAHANTA-MP	KHUSBU PANIGRAHI
80	2647/2023 CRLA/1200/2023	NIRMAL SAMAL@CHINU SAMAL-MP	ARIJEET MISHRA
81	2648/2023 CRLA/1200/2023	NIRMAL SAMAL@CHINU SAMAL-MP	ARIJEET MISHRA
82	2649/2023 CRLA/909/2023	BULU NAYAK-MP	MANORANJAN PADHY
83	2650/2023 CRLA/1202/2023	RAMJEE SURAJ-MP	SUSHANTA KUMAR JOSHI
84	2651/2023 CRLA/1202/2023	RAMJEE SURAJ-MP	SUSHANTA KUMAR JOSHI
85	2652/2023 CRLA/613/2017	BAILOCHAN MALLICK-MP	M/S.BIJAYA LAXMI TRIPATHY
86	2653/2023 CRLA/1203/2023	GULAP CHAND SURAJ-MP	SUSHANTA KUMAR JOSHI
87	2654/2023 CRLA/1203/2023	GULAP CHAND SURAJ-MP	SUSHANTA KUMAR JOSHI
88	2655/2023 CRLA/1204/2023	CHANDAN NAIK-MP	BHABANI SHANKAR DASPARIDA
89	2656/2023	CHANDAN NAIK-MP	BHABANI SHANKAR DASPARIDA

90	CRLA/1204/2023 2657/2023	PURNA CH.PANIGRAHI-MP	M/S.H.K.MUND
91	CRLA/333/2014 2658/2023	BHUBAN MOHAN DASH-MP	DEBABRATA DASH
92	CRLA/1205/2023 2659/2023	BHUBAN MOHAN DASH-MP	DEBABRATA DASH
93	CRLA/1205/2023 2660/2023	UGRASEN MALLIK@BILUA-MP	M/S.S.K.NAYAK
94	CRLA/548/2017 2661/2023	GIRISH DEHURY-MP	CHITTARANJAN PATTNAIK
95	CRLA/1207/2023 2662/2023	GIRISH DEHURY-MP	CHITTARANJAN PATTNAIK
96	CRLA/1207/2023 2663/2023	GIRISH DEHURY-MP	CHITTARANJAN PATTNAIK
97	CRLA/1207/2023 2664/2023	MANTU @ MANAS KUMAR JATI-MP	B.S.DASPARIDA
98	CRLA/46/2021 3312/2023	RAJU @ RAJESH KUMAR KUMPA-MP	
99	CRLMC/1580/2021 3313/2023	GANGADHAR CHHATRIA-MP	YUVRAJ PAREKH
100	CRLMC/4347/2023 3314/2023	GAGAN SAHU-MP	
101	CRLMC/4188/2023 3315/2023	BIJU@BIJAY@PRAMOD KUMAR ROUT-MP	
102	CRLMC/4501/2023 3316/2023	BINOD BIHARI KAR-MP	BIRANCHI NARAYAN SAMAL
103	CRLMC/3212/2023 3317/2023	SABITA PANIGRAHI-MP	AMULYA RATNA PANDA
104	CRLMC/4895/2023 3318/2023	PABITRA SAHOO-MP	SANGRAM KUMAR DAS
105	CRLMC/4898/2023 3319/2023	PRADEEP KUMAR JENA-MP	SIVA SANKAR CHAINI
106	CRLMC/4901/2023 3320/2023	ANANTA DASH-MP	
107	CRLMC/4138/2023 7887/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
108	WA/2693/2023 7888/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
109	WA/2693/2023 7889/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
110	WA/2693/2023 7890/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
111	WA/2694/2023 7891/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
112	WA/2694/2023 7892/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
113	WA/2694/2023 7893/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
114	WA/2695/2023 7894/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
115	WA/2695/2023 7895/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
116	WA/2695/2023 7896/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
117	WA/2696/2023 7897/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
118	WA/2696/2023 7898/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
119	WA/2696/2023 7899/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
120	WA/2697/2023 7900/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A

121	7901/2023 WA/2697/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
122	7902/2023 WA/2698/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
123	7903/2023 WA/2698/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
124	7904/2023 WA/2698/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
125	7905/2023 WA/2700/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
126	7906/2023 WA/2700/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
127	7907/2023 WA/2700/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
128	7908/2023 WA/2701/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY A.G.A
129	7909/2023 WA/2701/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY A.G.A
130	7910/2023 WA/2701/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY A.G.A
131	7911/2023 WA/2702/2023	STATE OF ODISHA-MP	TARUN PATNAIK A.S.C.
132	7912/2023 WA/2702/2023	STATE OF ODISHA-MP	TARUN PATNAIK A.S.C.
133	7913/2023 WA/2702/2023	STATE OF ODISHA-MP	TARUN PATNAIK A.S.C.
134	7914/2023 WA/2703/2023	STATE OF ODISHA-MP	TARUN PATNAIK A.S.C.
135	7915/2023 WA/2703/2023	STATE OF ODISHA-MP	TARUN PATNAIK A.S.C.
136	7916/2023 WA/2703/2023	STATE OF ODISHA-MP	TARUN PATNAIK A.S.C.
137	7917/2023 WA/2704/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY A.S.C.
138	7918/2023 WA/2704/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY A.S.C.
139	7919/2023 WA/2704/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY A.S.C.
140	7920/2023 WA/2706/2023	STATE OF ODISHA-MP	SANGRAM JENA,A.G.A
141	7921/2023 WA/2706/2023	STATE OF ODISHA-MP	SANGRAM JENA,A.G.A
142	7922/2023 WA/2706/2023	STATE OF ODISHA-MP	SANGRAM JENA,A.G.A
143	7923/2023 WA/2705/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY A.G.A.
144	7924/2023 WA/2705/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY A.G.A.
145	7925/2023 WA/2705/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY A.G.A.
146	7926/2023 WA/2707/2023	STATE OF ODISHA-MP	TARUN PATNAIK A.S.C.
147	7927/2023 WA/2707/2023	STATE OF ODISHA-MP	TARUN PATNAIK A.S.C.
148	7928/2023 WA/2707/2023	STATE OF ODISHA-MP	TARUN PATNAIK A.S.C.
149	7929/2023 WA/2708/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY A.G.A.
150	7930/2023 WA/2708/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY A.G.A.
151	7931/2023 WA/2708/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY A.G.A.
152	7932/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY A.G..A

153	WA/2710/2023 7933/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY A.G..A
154	WA/2710/2023 7934/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY A.G..A
155	WA/2710/2023 7935/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY A.G.A.
156	WA/2711/2023 7936/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
157	WA/1780/2022 7937/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY A.G.A.
158	WA/2711/2023 7938/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY A.G.A.
159	WA/2711/2023 7939/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
160	WA/1780/2022 7940/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY A.G.A.
161	WA/2712/2023 7941/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY A.G.A.
162	WA/2712/2023 7942/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY A.G.A.
163	WA/2712/2023 7943/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY A.G.A.
164	WA/2713/2023 7944/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY A.G.A.
165	WA/2713/2023 7945/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY A.G.A.
166	WA/2713/2023 7946/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
167	WA/2714/2023 7947/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
168	WA/2714/2023 7948/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
169	WA/2714/2023 17309/2023	BLT INTERNATIONAL HOTEL AND RESTAURANT, BHADRAKANT	BAIKRANI SANKAR MISHRA
170	WP(C)/35773/2023 17310/2023	M/S KAMALAKANTA NAYAK, MAYURBHANJ-MP	SOUBHAGYA SWAIN
171	WP(C)/35775/2023 17311/2023	UTPAL KUMAR ACHARYA-MP	MANAS PATI
172	WP(C)/35777/2023 17312/2023	LALIT KUMAR SAHU-MP	DURGESH NARAYAN RATH
173	WP(C)/35779/2023 17313/2023	KAMALAKANTA NAYAK-MP	SOUBHAGYA SWAIN
174	WP(C)/35784/2023 17314/2023	PUSPANJALI BINDHANI-MP	MALAYA KUMAR MISHRA
175	WP(C)/35785/2023 17315/2023	TAPAN KUMAR MOHARANA-MP	HRUDANANDA MOHAPATRA
176	WP(C)/35791/2023 17316/2023	PRAFULLA KUMAR PARIDA-MP	PRAVASH CHANDRA JENA
177	WP(C)/35795/2023 17317/2023	SURYAKANTI PANDE-MP	ABHILASH MISHRA
178	WP(C)/12161/2023 17318/2023	M/S BLS JV/BUDHARAJA MINING AND CONSTRUCTION LTD,BHBSRL	ADJIBESRA
179	WP(C)/35802/2023 17319/2023	SUMEETRAJ MUND-MP	KADAN MOHAMMAD
180	WP(C)/35807/2023 17320/2023	SUCHISATWA ROUL-MP	SONITA BISWAL
181	WP(C)/15869/2023 17321/2023	NIRANJAN SAHU-MP	SOUMYA MISHRA
182	WP(C)/29483/2023 17322/2023	DILIP KUMAR BEHERA-MP	PRABODHA CHANDRA NAYAK
183	WP(C)/35819/2023 17323/2023	ARJUN CHANDRA PATRA @ ARJUN PATRA-MP	MANOJ KUMAR MOHANTY (2)
	WP(C)/35820/2023		

184	17324/2023 WP(C)/35675/2023	M/S ARIHANT ENGINEERING ACADEMY, BBSR-MP	SANDEEP KUMAR JENA
185	17325/2023 WP(C)/35825/2023	MAHESWAR KATRI-MP	SIDHESWAR MALLIK
186	17326/2023 WP(C)/35823/2023	M/S SEVEN HILLS ESTATE LTD., PURI-MP	SMITA RANJAN PATNAIK
187	17327/2023 WP(C)/35833/2023	IPSITA MISHRA-MP	SAUBHAGYA KUMAR SAMAL
188	17328/2023 WP(C)/35839/2023	SAROJINI PATTNAYAK-MP	BRAHMANANDA DAS
189	17329/2023 WP(C)/19961/2017	RAJENDRA KUMAR ROURTRAY-MP	M/S.SOUMYA MISHRA
190	17330/2023 WP(C)/34080/2023	DUSHASAN SWAIN-MP	
191	17331/2023 WP(C)/35845/2023	CHIEF MANAGER CUM A.O., UCO BANK, SAMBALPUR-MP	BIBHUTI BHUSAN SWAIN
192	17332/2023 WP(C)/35848/2023	DR. GOURI SHANKAR DASH-MP	AVIJIT MISHRA
193	17333/2023 WP(C)/34439/2023	IPSITA MOHANTY-MP	
194	17334/2023 WP(C)/35852/2023	SURENDRA PATRA-MP	SUBHRANSU BHUSAN MOHANTY
195	17335/2023 WP(C)/35853/2023	GUPTA SAHU-MP	SURYAKANTA DASH
196	17336/2023 WP(C)/35855/2023	HELEN BISWASI-MP	SURYAKANTA DASH
197	17337/2023 WP(C)/35856/2023	TANUJ RANJAN MISHRA-MP	KOUSIK ANANDA GURU
198	17338/2023 WP(C)/34516/2023	SANTOSH KUMAR PATEL-MP	LAXMIKANTA MOHANTY
199	17339/2023 WP(C)/35858/2023	ANUGRAHA NARANGI-MP	SURYAKANTA DASH
200	17340/2023 WP(C)/28269/2023	JYOTIRANJAN PRADHAN-MP	DILLIP KUMAR MOHAPATRA
201	17341/2023 WP(C)/35859/2023	SAIRAM DAS-MP	SAUBHAGYA KUMAR SAMAL
202	17342/2023 WP(C)/28269/2023	JYOTIRANJAN PRADHAN-MP	DILLIP KUMAR MOHAPATRA
203	17343/2023 WP(C)/17485/2019	JAGANNATH SAHOO-MP	M/S.PRAFULLA KU.RATH
204	17344/2023 WP(C)/24144/2023	JADAB KUMAR SAHU-MP	
205	17345/2023 WP(C)/15885/2023	PRAFULLA KUMAR SARANGI-MP	SOUMYA DEV RAY
206	17346/2023 WP(C)/33603/2023	TWISHA EDUCATIONAL PRIVATE LIMITED-MP	KSHIROD KUMAR SAHOO
207	17347/2023 WP(C)/35873/2023	REGULATED MARKET COMMITTEE, KORAPUT-MP	DEEPALI MAHAPATRA
208	17348/2023 WP(C)/35877/2023	LAXMAN PATRA-MP	AJAYA KUMAR MOHARANA
209	17349/2023 WP(C)/35889/2023	RADHAKRISHNA SEVA EDUCATION AND CHARITABLE TRUST, BALASORE-MP	TRISUJAN PATNAIK
210	17350/2023 WP(C)/35890/2023	ARJUN KUMAR BEHERA @ ARJUN CHARAN BEHERA-MP	PPRASANTA KUMAR SATAPATHY
211	17351/2023 WP(C)/35891/2023	DR. NIRANJAN NAYAK-MP	PRABUDDHA KUMAR PATTANAİK
212	17352/2023 WP(C)/35892/2023	RATIKANTA SAHOO-MP	PRASANTA KUMAR SATAPATHY
213	17353/2023 WP(C)/25603/2013	NITYANANDA SAHOO-MP	M/S.N.P.PARIJA
214	17354/2023 WP(C)/18763/2023	AJJHAL LOGISTICS PVT. LTD., NEW DELHI-MP	PRADEEP KUMAR MAHAPATRA
215	17355/2023	SHIBA PRASAD NAYAK-MP	PRASANTA KUMAR SATAPATHY

216	WP(C)/35893/2023 17356/2023	SHANTILATA PANIGRAHI-MP	PRASANTA KUMAR SATAPATHY
217	WP(C)/35896/2023 17357/2023	M/S. DEEPAK STEEL AND POWER LTD. KENDUJHAR-MP	KESHAB CHANDRA KAR
218	WP(C)/35897/2023 17358/2023	SACHIDANANDA SAMANTARAY-MP	MANAS KUMAR CHAND
219	WP(C)/35898/2023 17359/2023	DRAUPADI SASMAL-MP	M/S.N.P.PARIJA
220	WP(C)/25602/2013 17360/2023	REENA MURMU-MP	ALOK KUMAR PANDA
221	WP(C)/35901/2023 17361/2023	ASHOK KHOSLA-MP	SUBHASREE MOHANTY
222	WP(C)/35904/2023 17362/2023	SARASWATI SISHU MANDIR, JAGATPUR, CUTTACK-MP	CHITRASEN PARIDA
223	WP(C)/35907/2023 17363/2023	DOBAL SERVICE COOPERATIVE SOCIETY LTD. BHADRABALBHAR SAHOO	
224	WP(C)/35908/2023 17364/2023	DAMODAR MOHANTY-MP	
225	WP(C)/22008/2023 17365/2023	SUSANTA KUMAR NAYAK-MP	PRASANTA KUMAR PANDA
226	WP(C)/35912/2023 17366/2023	SANTOSH KUMAR BHUYAN-MP	BAIDHAR SAHOO
227	WP(C)/29943/2023 17367/2023	BHARATI PATTANAIAK-MP	ANUP KUMAR PATNAIK
228	WP(C)/35914/2023 17368/2023	SHRADHA SASWATI MOHANTY-MP	ROHIT RANJAN RAY
229	WP(C)/35924/2023 17369/2023	SRINIBASH MISHRA-MP	PRABODHA CHANDRA NAYAK
230	WP(C)/35930/2023 17370/2023	SAMBHUNATH DASH-MP	DIPTIRANJAN MOHAPATRA
231	WP(C)/35938/2023 17371/2023	RISHANSH KUMAR VAIDYA-MP	UMESH CHANDRA MOHANTY
232	WP(C)/4690/2023 17372/2023	NRUSINGHA CHARAN NAYAK-MP	
233	WP(C)/30979/2023 17373/2023	MANAS RANJAN SWAIN-MP	
234	WP(C)/30982/2023 17374/2023	DHANANJAY DAS-MP	PURNA CHANDRA MOHARANA
235	WP(C)/35958/2023 17375/2023	BULBUL PANDA-MP	MD. RIAZ
236	WP(C)/35959/2023 17376/2023	BULBUL PANDA-MP	MD. RIAZ
237	WP(C)/35960/2023 17377/2023	DEBABRATA SATPATHY-MP	DURGESH NARAYAN RATH
	WP(C)/35961/2023		